



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/ 7774/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bijay Lashmi Boruah,  
Presiding Officer,  
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the 19<sup>th</sup> December, 2019.

Sub: **Casual leave.**

Ref:- Your e-mail dated 19.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 19.12.2019 has been granted/rejected.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-64/2000(Pt.)/ 7775/A, dated 19.12.19

Copy to:

1.  The Systems Analyst, Gauhati High Court.

*19/12/19*

**JT. REGISTRAR (VIGILANCE)**

*Rolan*